

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 10897 of 2018

(Arising out of OIA-BHV-EXCUS-000-APP-124-2017-18 dated 07/02/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SERVICE TAX - AHMEDABAD)

Sureel Enterpries P Ltd

.....Appellant

513-B, Ahmedabad Mehsana Highway, Village-Chhatral, Taluka-Kalol,
GANDHINAGAR, GUJARAT

VERSUS

C.C.E. & S.T.-Bhavnagar

.....Respondent

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

APPEARANCE:

Shri Amal Dave, Advocate for the Appellant

Shri S.N, Gohil, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 25.02.2021

DATE OF DECISION: 25.05.2021

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 11616 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha